The State Governments and the ULBs including parastatal agencies where necessary, would execute Memorandum of Agreement (MoA) with Government of India indicating their commitment to implement identified reforms. MoA would spell out specific milestones and timelines to be achieved for each item of reform. Signing of MoA will be a necessary condition to access Central assistance.

Urban Infrastructure Development Scheme for Maharashtra

1634. SHRI BHARATKUMAR RAUT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government has sanctioned 94 projects under the Urban Infrastructure Development Scheme for Small & Medium Towns of Maharasthra State and the number out of which Central funds have not been released for some projects so far;
 - (b) the reasons therefor;
- (c) whether it is a fact that Planning Commission has also given its directions that the cities of Maharasthra in which not a single project is sanctioned, such projects should be funded; and
- (d) whether Government is considering to increase the outlay for funding such projects in various cities of Maharashtra State?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) and (b) Yes, Sir. Under Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) Additional Central Assistance of Rs. 2166.04 crore has been committed for the 94 projects considered for release for the State of Maharashtra so far and an amount of Rs. 1138.60 crore has been released to the State.

(c) and (d) No such direction has been received from Planning Commission. The Planning Commission *vide* its Office Memorandum dated 24.12.2008 has suggested that cases of districts which still remain uncovered by any sanctioned project for single town may be taken up on priority and while doing so the town with the highest population in these residual districts may be covered by sanctioning a project with a commitment not more than Rs. 25 crore. However, the same has not been approved by Government till date.

Renovation of CPWD Quarters

1635. SHRI RAJNITI PRASAD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that no renovatin/upgradation work is being taken up in the vacant CPWD quarters of BKS Marg, Phase-I, New Delhi due to scarcity of fund;